

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 41
TO BE ANSWERED ON 21ST JUNE, 2019**

HEAT WAVES

- 41. SHRI KULDEEP RAI SHARMA:
SHRI ANTO ANTONY:
SHRI P.P. CHAUDHARY:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
DR. HEENA GAVIT:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of deaths occurred in the country due to heat waves during the last three years and the current year;
- (b) whether the Government has set up infrastructure in Government hospitals to deal with patients suffering from heat wave related problems and if so, the details thereof;
- (c) whether the Government has developed any action plan to prevent such deaths in the country and if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government proposes to implement the same in all the States facing severe heat waves and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): National Centre for Disease Control (NCDC) have informed the total number of deaths due to heat related illnesses in the Country since the year 2016 is as under:

Year	No. of fatalities
2016	1,111
2017	384
2018	25
2019 (upto 9 th June, 2019)	36

(b): The primary responsibility of heat wave management rests with the States. The concerned State Governments are required to undertake necessary measures as per their relief codes / relief manuals and set up infrastructure in Government hospitals to deal with patients suffering from heat wave related illnesses.

(c) & (d): In year 2016, National Disaster Management Authority (NDMA) issued Guidelines for 'Preparation of Action Plan – Prevention and Management of Heat Wave'. NDMA issued revised guidelines in the year 2017.

Ministry of Health and Family Welfare have also issued 'Guidelines on Prevention and Management of Heat Related Illnesses' in the year 2015.

All States / UT Governments and Ministries / Departments concerned are required to take necessary action as per the guidelines issued by NDMA. So far, 13 State Governments have prepared their Heat Action Plan and are implementing the same. NCDC has also been advising State Health Departments to follow guidelines on "Prevention and Management of Heat Wave related Illness".